

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2022

Type of Cases	Pendency as on 01.01.2022	Institution of cases during the year 2022	Disposal of cases during the year 2022	Total Pendency as on 31.12.2022
Civil	2918	1687	1709	2896
Criminal	300	162	128	334
Total	3218	1849	1837	3230

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2022

Type of Cases	Age wise pendency as on 31.12.2022				Total Pendency as on 31.12.2022
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1050	1453	352	41	2896
Criminal	105	162	37	30	334
Total	1155	1615	389	71	3230

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2022

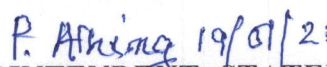
Type of Cases	Pendency as on 01.01.2022	Institution of cases during the year 2022	Disposal of cases during the year 2022	Total Pendency as on 31.12.2022
Civil	5257	2281	2643	4895
Criminal	2926	1184	1415	2695
Total	8183	3465	4058	7590

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2022

Type of Cases	Age wise pendency as on 31.12.2022				Total Pendency as on 31.12.2022
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1516	2209	974	196	4895
Criminal	742	1305	561	87	2695
Total	2258	3514	1535	283	7590


REGISTRAR (JUDICIAL)


SUPERINTENDENT: STATEMENT